

12.12 hrs.

**MOTION RE : JOINT COMMITTEE ON LOKPAL BILL**

[*English*]

SHRI SOMNATH RATH (Aska) : I beg to move the following :

“That this House do recommend to Rajya Sabha that Rajya Sabha do appoint a member of Rajya Sabha to the Joint Committee on the Bill to provide for the appointment of a Lokpal to inquire into allegations of corruption against Union Minister and for matters connected therewith in the vacancy caused by the resignation of Shrimati Pratibha Devisingh Patil from the membership of the said Joint Committee and do communicate to this House the name of the member so appointed by Rajya Sabha to the Joint Committee.”

MR. DEPUTY-SPEAKER : The question is :

“That this House do recommend to Rajya Sabha that Rajya Sabha do appoint a member of Rajya Sabha to the Joint Committee on the Bill to provide for the appointment of a Lokpal to inquire into allegations of corruption against Union Ministers and for matters connected therewith in the vacancy caused by the resignation of Shrimati Pratibha Devisingh Patil from the membership of the said Joint Committee and do communicate to this House the name of the member so appointed by Rajya Sabha to the Joint Committee.”

*The motion was adopted.*

MR. DEPUTY-SPEAKER : Now we are passing on to the next item. Matters under rule 377.

Shri Ganga Ram.

(*Interruptions*)

MR. DEPUTY-SPEAKER : I have already listened.

(*Interruptions*)

MR. DEPUTY-SPEAKER : I request all to be silent first. If all of you are shouting, now can I listen and now can I give my ruling ? First, I have to see which Member is speaking and what he is saying. I am not able to follow at all what they are saying.

(*Interruptions*)

MR. DEPUTY-SPEAKER : Namgyal, Your point I am referring to the person concerned and I will find out the facts.

(*Interruptions*)

SHRI P. NAMGYAL (Ladakh) : Suppose a person has booked a seat on a Particular flight. Suppose the flight is cancelled as a result of bad weather or due to any other reason We do not challenge it. But is it not the duty of the Indian Airlines to clear those stranded passengers the very next day or, if that is not possible, on the second day or on the third day ? Since 16th March, the passengers are rotting in Delhi. They are not being cleared. Indian Airlines have not provided additional flights. It is not one, two or three passengers but hundreds of passengers are there. They have no food and no money.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI H.K.L. BHAGAT) : I have listened to what the hon. Member has said. I shall bring it to the notice of the Ministry concerned today itself.

(*Interruptions*)

MR. DEPUTY-SPEAKER : Shri Jaipal Reddy.

SHRI S. JAIPAL REDDY (Mabhub-Nagar) : I am happy you have given me an opportunity. we are glad to know that the Finance Ministry has engaged a foreign detective agency.

(*Interruptions*)

MR. DEPUTY-SPEAKER : Already it has been referred to. I have already told.

*(Interruptions)*

MR. DEPUTY-SPEAKER : Nothing will go on record.

*(Interruptions)*

MR. DEPUTY-SPEAKER : Mr. Reddy please take your seat. Nothing is going on record.

*(Interruptions)\**

SHRI BALWANT SINGH RAMOO-WALIA (Sangrur) : 5 lakh employees of public enterprises are not being covered by the Fourth Pay Commission. There is widespread resentment. This is discrimination between employees and employees. Kindly direct the Government that those 5 lakh employees should also be covered by the Fourth pay Commission.

MR. DEPUTY SPEAKER : Now Shri Ganga Ram.

12.14 hrs.

MATTERS UNDER RULE 377

*(Translation)*

- (i) Demand for a Sugar Mill in Shikohabad tehsil in Mainpuri district, U. P.

SHRI GANGA RAM (Firozabad) : Mr. Deputy Speaker, Sir, District Mainpuri has already been declared as a dacoit infested and backward area. Shikohabad tehsil of this district, especially the area situated on the bank of Yamuna river, is very backward economically. Its development has been obstructed for quite some time now due to lack of means of communications. Although approval has been issued for the construction of some metallised roads under the Dacoit Infested Area Development Scheme, yet this areas is not marching forward like other developing areas due to lack of proper industrialisa-

tion. There is abundance of cultivable land in this tchsil but the farmers are not getting remunerative returns from traditional crops. If the Central Government could order an intensive survey of this area, it would come to the conclusion that going by the type of soil of the area, there can be intensive cultivation of sugarcane on the basis of which a sugar mill can easily be set up there. If a sugar mill is set up in Shikohabad, the farmers of the adjoining areas will be benefited. Therefore, the Central Government should take prompt action in this direction in consultation with the State Government so that the economic condition of the farmers could be improved with the cultivation of cash crop like sugarcane and the people of the area could be offered employment opportunities.

*(English)*

- (ii) Need to direct Modern Food Industries to set up food processing industries in Mithila region of North Bihar.

DR. G. S. RAJHANS (Jhanjharpur) : Mithila region of North Bihar is one of the most backward areas of the country. There is appalling poverty and massive unemployment there. But there is a great potentiality of setting up food processing industries there. Modern Food Industry, a Government of India Corporation, has set up fruit processing industry at Bhagalpur in South Bihar. On the same pattern, Modern Food Industry can set up a fruit processing industry in Mithila region. Delicious mangoes are available there at a throw away price. Besides, 'lichis' and other cheap fruits and vegetables are also available. On top of that, labour is very cheap there.

Similarly, corn-flakes, wheat-flakes and dairy products can also be manufactured as milk is available in abundance.

As such, it is requested that the Central Government should ask Modern Food Industries to set up food processing industries in Mithila region of North Bihar.